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OA No. 1330/05

6-2-08

Humble Mr. Ashok S. Kasamadi, J.M.

There is no representation on behalf of applicant and counsel for the applicant. Sri Manoj Kumar is present for the respondents. In this case, counter is filed as this matter is dated, whereas is not filed in this case. Having regard to the fact that this matter pertaining to comparative appointment Applicant is not showing interest to argue the matter. It is not proper to grant any further adjournment. Accordingly, OA is dismissed for non-prosecution.


J.M.